

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.141/2006 In  
O.A. No.1720/2004

New Delhi this the 25<sup>th</sup> day of July, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri Chattar Pal  
S/o Shri Khumman  
Under SSE, Northern Railway,  
Dehradun.

-Applicant

(By Advocate: Shri B.S.Maine)

Versus

1. Shri V.N. Mathur,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Shri R.K. Tondon,  
Divisional Railway Manager  
Northern Railway, Muradabad.

-Respondents

(By Advocate: Shri R.L. Dhawan and  
Shri Rajinder Khatter, for  
Shri VSR Krishna)

**ORDER (Oral)**

**Hon'ble Shri Shanker Raju, Member (J)**

C.P. is disposed of, for awaiting outcome of the matter subjudice before the Hon'ble High Court of Delhi with liberty to either parties to revive the same at an appropriate stage. Notices issued to the respondents are discharged.

*S. Raju*  
(Shanker Raju)  
Member (J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice Chairman (A)

cc.